COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 879 OF 2018 IN DFR NO. 1615 OF 2018

Dated: 20th August, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Power Transmission Corporation of Uttarakhand Ltd. Appellant(s)

Vs.

Uttarakhand Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. Pradeep Misra

Counsel for the Respondent(s) : -

ORDER IA NO. 879 OF 2018 (Application for condonation of delay in re-filing)

The learned counsel appearing for the Appellant submitted that, he will file affidavit of service during the course of the day in the Registry.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

The learned counsel appearing for the Appellant is permitted to file affidavit of service in this matter during the course of the day in the Registry.

List the matter on <u>30.08.2018</u>, as requested.

(S. D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member

vt/pr